

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 770/MP/2025 along with IA No. 80/2025

Subject : Petition under Section 79 of the Electricity Act 2003, Regulation 15 of CERC, Conduct of Business Regulation and Regulations 42 and 44 of CERC (Connectivity and General Network Access to the Inter-State Transmission System) Regulations, 2022 seeking termination of the Connectivity and GNA and termination of the Power Purchase Agreement (PPA) dated 10.9.2021 along with Amendment thereof executed between Viento Renewables Private Limited and Solar Energy Corporation of India without any financial liability.

Petitioner : Viento Renewables Private Limited (VRPL)

Respondent : Solar Energy Corporation of India Limited and Ors.

Date of Hearing : **18.3.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Aditya K. Singh, Advocate, VRPL
Shri Mridul Gupta, Advocate, VRPL
Shri Divyansh Singh, Advocate, VRPL
Ms. Anisha Upadhyay, Advocate, CTUIL
Shri Rahul Ranjan, Advocate, SECI
Ms. Parinitoo Jain, Advocate, RUVITL

Record of Proceedings

At the outset, the learned counsel for the Respondent, CTUIL, submitted that the Respondent has already served an advance copy of its reply upon the parties, and it may be permitted to file its reply on the e-filing portal. The learned counsel for the Respondent, RUVITL, submitted that RUVITL has already filed its reply in the matter.

2. In response, the learned counsel for the Petitioner sought four weeks' time to file its rejoinder to the replies filed by the Respondents.

3. Considering the submissions of the learned counsels for the parties, the Commission permitted the Petitioner to file its rejoinders, within four weeks, with a copy to the other side. CTUIL was also permitted to file/upload its reply on the e-filing portal within a week.

4. The Petition will be listed for hearing on **19.5.2026**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)